

NATIONAL COMPANY LAW TRIBUNAL

HYDERABAD BENCH

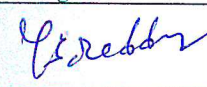
PRESENT: HON'BLE SHRI K ANANTH PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 618/9/HDB/2019
NAME OF THE COMPANY	Swathi Build-Tech Pvt Ltd
NAME OF THE PETITIONER(S)	Modulo Ceramics Pvt Ltd
NAME OF THE RESPONDENT(S)	Swathi Build-Tech Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Srikanth Reddy (V. Seshu Madhava Rao)	Advocate	9397177112	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Petitioner present and filed a memo seeking leave of this Adjudicating Authority to withdraw the Petition. Memo is taken on record which forms part of the order. Permission is accorded. CP (IB) No.618/9/HDB/2019 is closed as withdrawn vide separate order.



MEMBER TECHNICAL



MEMBER JUDICIAL